



Appellate Tribunal for Electricity
Ministry of Power
Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi
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File No-22/01/2024-Adm/APTEL/564-76/26

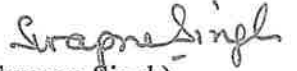
Dated: - 3rd March, 2026

OFFICE ORDER

Subject: Nomination of Public Grievance Officer in APTEL – reg.

The undersigned is directed to state that, in pursuance of Office Memorandum No. S-15/21/2021-(PG)-DARPG (e-7085) dated 23.08.2024 issued by the Department of Personnel & Training (DoPT), Shri Dinesh Singh Dhanik, Director (Admn.), is hereby nominated as the Public Grievance Officer in respect of the Appellate Tribunal for Electricity (APTEL), Ministry of Power.

2. This issues with the approval of the Competent Authority.


(Swapna Singh)
Registrar

Copy to: -

1. Shri Dinesh Singh Dhanik, Director (Admn.), APTEL
2. The Director (Public Grievances), Ministry of Power, Shram Shakti Bhawan, New Delhi for information and necessary action.
3. The Deputy Secretary (R&R), Ministry of Power, Shram Shakti Bhawan, New Delhi for information and necessary action.
4. PPS to Hon'ble Officiating Chairperson for information.
5. PPS/ PS to Hon'ble Members for information.
6. PA to Registrar.
7. Consultant (IT) to upload at website of APTEL.
8. Notice Board/ Guard file.